

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose     | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-------------|---------|--------------------------------|
| CP No.201/BB/2017    | -        | For hearing | 252(3)  | Kanoe Softwares Ltd. Vs ROC    |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

|  |                   |                            |                              |
|--|-------------------|----------------------------|------------------------------|
|  | <i>Rakesh H.M</i> | <i>Petitioner</i>          | <i>H.M. Ratakonda Murali</i> |
|  | <i>9986150044</i> | <i>Kanoe Softwares Ltd</i> |                              |

PCS for petitioner is present. He reported that notice was served on the ROC, Karnataka and that he had filed proof of service in the Registry.

Await report from ROC, Karnataka.

List it on 19.02.2018.

  
MEMBER (T)

  
MEMBER (J)